

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3067
TO BE ANSWERED ON 17.12.2015

AKSHAY URJA SHOPS

3067. DR. RAVINDRA BABU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has established/proposes to establish the Akshay Urja Shops in all the districts of the country, if so, the details thereof, State/UT-wise;
- (b) the number of districts where such shops are yet to be opened, State/UT-wise; and
- (c) the details of the Akshay Urja Shop policy of the Government and the time by which all the districts in the country are likely to be covered thereunder?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The Ministry of New and Renewable Energy (MNRE) have been implementing a Scheme for setting up Akshay Urja Shops in all the districts of the country with a view to cover sales and service of all renewable energy devices and systems including solar energy products. A statement giving State/UT-wise total number districts and number of Akshay Urja Shops sanctioned by the Ministry, as on date, is given in the **Annexure**.

(c): MNRE provides financial support as recurring grant and an incentive linked with turnover for the operation of the shops for a period of two years. The total amount of financial support is limited to Rs 2.4 lakhs per shop. Besides, a soft loan at an interest rate of 7% to a maximum of 85% of the cost of establishment of the shop subject to a maximum of Rs 10 lakhs is provided from public sector banks, scheduled commercial banks, repayable over a period of five years. Interest subsidy is administered through Indian Renewable Energy Development Agency (IREDA) and disbursed to the banks on upfront basis. The Programme is implemented through the State Nodal Agencies who are provided service charges @ Rs 50,000 per shop with at least 50% of the amount to be utilized towards publicity of the shop. No time frame has been fixed to cover all the districts of the country.

Annexure

**Statement referred to in Reply to parts (a) & (b) of the Lok Sabha
Unstarred Question No. 3067 due for reply on 17.12.2015**

S. No.	States/UTs	No. of Districts in the State/UTs	No. of Districts where Akshay Urja Shops sanctioned as on date
1.	Andaman & Nicobar Islands	3	2
2.	Andhra Pradesh + Telangana	23	21
3.	Arunachal Pradesh	17	-
4.	Assam	27	8
5.	Bihar	38	33
6.	Chandigarh	1	1
7.	Chhattisgarh	27	13
8.	Dadra & Nagar Haveli	1	-
9.	Daman & Diu	2	-
10.	Delhi	11	-
11.	Goa	2	2
12.	Gujarat	33	8
13.	Haryana	21	18
14.	Himachal Pradesh	12	5
15.	Jharkhand	24	24
16.	Jammu & Kashmir	22	10
17.	Karnataka	30	7
18.	Kerala	14	7
19.	Lakshadweep	1	-
20.	Madhya Pradesh	51	50
21.	Maharashtra	36	32
22.	Manipur	9	2
23.	Meghalaya	11	-
24.	Mizoram	8	7
25.	Nagaland	11	5
26.	Odisha	30	4
27.	Puducherry	4	4
28.	Punjab	22	20
29.	Rajasthan	33	14
30.	Sikkim	4	1
31.	Tamil Nadu	32	26
32.	Tripura	8	2
33.	Uttar Pradesh	75	72
34.	Uttarakhand	13	8
35.	West Bengal	19	6
	Total	675	412